NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.52/BB/ 2017	-	For Hearing	230/ 232	Manipal Education & Medical Group India Pvt. Ltd.

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SPJIP. JOHN SPJ Legar Advocale for Perhan-Snchana M.R. RocfRD Sinchere

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel appearing for ROC/R.D is present. Counsel for Petitioner filed synopsis along with Affidavit. List it on 13/11/2017 for orders.

Member (T)

Member (J)